

- (viii) (a) Annual Report and Accounts of the Mumbai Railway Vikas Company Limited (MRVC), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review of the above Company, for the year 2022-23.
[Placed in Library. See No. L.T. 10126/17/23]
- (ix) (a) Thirty-sixth Annual Report and Accounts of the Indian Railway Finance Corporation Limited (IRFC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review of the above Company, for the year 2022-23.
[Placed in Library. See No. L.T. 10127/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Indian Railway Welfare Organization (IRWO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Organization, for the year 2022-23.
[Placed in Library. See No. L.T. 10130/17/23]
- (ii) (a) Annual Report and Accounts of the Wabtec Locomotive Private Limited (WLPL) (*erstwhile GE Diesel Locomotive Private Limited*), Gurgaon, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Company, for the year 2022-23.
[Placed in Library. See No. L.T. 10128/17/23]
- (iii) (a) Annual Report and Accounts of Madhepura Electric Locomotive Private Limited (MELPL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Company, for the year 2022-23.
[Placed in Library. See No. L.T. 10129/17/23]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification No. S.O. 698 (E), dated the 14th February, 2023, notifying that the Warehousing Development Regulatory Authority and its regulated repositories are allowed to perform Aadhaar authentication, on voluntary basis, for the purposes, as mentioned therein, with effect from the date of publication of the said notification in the Official Gazette, issued under clause (ii) of clause (b) of sub-section (4) of Section 4 of the Aadhaar (Targeted Delivery Of Financial and Other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library. See No. L.T. 10131/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), under Section 52 of the Warehousing (Development and Regulation) Act, 2007:-

- (1) G.S.R. 503 (E), dated the 13th July, 2023, publishing the Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2023.
- (2) G.S.R. 676 (E), dated the 18th September, 2023, publishing the Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2023.
- (3) G.S.R. 791 (E), dated the 20th October, 2023, publishing the Warehousing (Development and Regulation) Registration of Warehouses (Second Amendment) Rules, 2023.

[Placed in Library. For (1) to (3) See No. L.T. 10133/17/23]

Report and Accounts (2022-23) of the National Dairy Development Board, Anand, Gujarat and related papers

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान) : महोदय, मैं राष्ट्रीय डेयरी विकास बोर्ड अधिनियम, 1987 की धारा 29 के अधीन निम्नलिखित पत्रों की एक-एक प्रति) अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Dairy Development Board, Anand, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10106/17/23]